

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2196
ANSWERED ON:06.08.2010
RED CROSS SOCIETY
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government provides grants to the Red Cross Society of India;
- (b) if so, the details thereof during the last three years;
- (c) the details of activities of the said Society of India during the said period, State-wise; and
- (d) the steps taken or proposed to be taken by the Government to improve the services of the Red Cross Society of India? ANSWER

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) Yes.
- (b) The grant given to the Indian Red Cross Society during the last three years is as under:

Year Amount

2007-08 Rs 20,00,000/-

2008-09 Rs 20,00,000/-

2009-10 Rs 37,25,000/-

(c) The Indian Red Cross is a National Federation of over 700 branches at state/UT division, district and sub-district level. The National Headquarters (NHQ) does not have any administrative or financial control over the branches. The State/Union Territory branches frame their own rules and develop systems and procedures. They enjoy high degree of autonomy, are independent legal entities and support their infrastructure, programme and projects through their own resources. However, the NHQ supports some programmes, a brief of which is as under:

Disaster Management

Health Programmes

Other Programmes like youth development programme, Branch development, family News services activities in different states, etc.

(d) Indian Red Cross Society (IRCS) has been established as an autonomous body under the Indian Red Cross Society Act XV of 1920 (As amended by Act No. 22 of 1956 and the adaption of Laws (No. 4) Order 1957 and Act 14 of 1992). The role of the Central Government in the management and functioning of IRCS has been defined under the provisions of the said Act and the Rules made thereunder. The Managing Body of IRCS consists of eighteen members including six members nominated by the President of India in her capacity as the President of IRCS and a Chairman. The Minister of Health and Family Welfare is the Chairperson of IRCS. The Managing Body of IRCS is the supreme body which takes all the decisions, including policy decisions, for the governance of the Indian Red Cross Society.